

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/318(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	SHIVICS VINTRADE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Shashi Agarwal, CA.

ORDER

1. None for the ROC. Ld. Authorised Representative for the Petitioner present.
2. Post this matter again on 13.01.2023.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**